



Central Administrative Tribunal Jammu Bench, Jammu

O.A. No.61/897/2020

Tuesday, this the 13th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Nasreen Akhter, aged 39 years,
W/o. Afraz Ul Haq, R/o. Kotli Kala Ban,
Tehsil Manjakote, District Rajouri,
Pin - 185131.

...Applicant

(Mr. A.A. Khan, Advocate)

Versus

1. Union Territory of Jammu and Kashmir,
Through Director, School Education,
Jammu, 180001.
2. Chief Education Officer, Rajouri,
Pin - 185831.
3. Zonal Education Officer, Manjakote,
Pin - 185 831.
4. Zonal Education Officer, Rajouri,
Pin - 185 831.



5. Head Master, Primary School,
Sadhyal Rajouri, 185 831.

...Respondents

(Mr. Amit Gupta, Additional Advocate General)

O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant submits that he would like to withdraw the O.A. Accordingly, the O.A. is dismissed as withdrawn. No costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

“SA”